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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 26/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017**

Name of the Company: Sanil Sahu & Ors
V/s.
Vishwa Organics Pvt. Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vaibhavi Nanavati	Advocate	Petitioners	V. Nanavati
2.	Harish K. Sahu		Petitioner Respondent	H.K. Sahu

ORDER

Learned Advocate Mrs. Vaibhavi Nanavati present for Petitioners. Mr. Harish Kumar Sahu (Respondent no. 2) present in person. None present for other Respondents.

At request for petitioner to hear on limitation aspect, list the matter on 20.03.2017 for hearing before admission.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 1st day of March, 2017.